

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2514
ANSWERED ON 13TH MARCH, 2025**

RISING ACCIDENTS DUE TO BLACK SPOTS

2514. ADV. ADOOR PRAKASH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is aware of increasing incidents of vehicle accidents in 'black spots' on highways across the country, if so, the details thereof;**
- (b) whether the National Highways Authority of India (NHAI) has identified such 'black spots' which are accidents-prone and is providing financial assistance for taking necessary safety measures, of so, the details thereof;**
- (c) the number of such places identified, State-wise, and the corrective measures taken so far; and**
- (d) the details of 'black spots' identified in the State of Kerala and the present status of works?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) Government has finalized criteria for identification of road accident spots as black spot depending on number of accidents in three consecutive calendar years involving fatalities and grievous injuries. Based on the road accident data provided by all the State/UT Governments, Government has identified 13,795 nos. of black spots on various National Highways (NHs) in the Country. Out of total 13,795 black spots identified on the NHs in the country, long-term

rectification has been completed on 5,036 black spots. For timely rectification of the blackspots, the Government has issued guidelines in August, 2019 and delegated powers to field officers for taking up the immediate measures for rectification of blackspots based on the site inspection. The state-wise details are Annexed.

(d) Government has identified 692 numbers of blackspots in the state of Kerala. Further, Government has issued guidelines for immediate short-term rectification measures on black spots like road markings, signages, crash barriers, road studs, delineators, closure of median openings, traffic calming measures, etc. Long-term measures like improvement of road geometrics, junction improvements, spot widening of carriageway, construction of underpasses/overpasses, etc. are also taken for permanent rectification of black spots.

Rectification of black spots is a continuous process, and temporary measures are taken on immediate basis. Out of total 692 black spots identified on the NHs in the state of Kerala, short-term rectification measures have been completed on 420 black spots and long-term rectification have been completed on 66 black spots.

ANNEXURE REFERRED IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 2514 FOR 13.03.2025 ASKED BY ADV. ADOOR PRAKASH REGARDING RISING ACCIDENTS DUE TO BLACK SPOTS.

State/UT	No. of black spots on National Highways	No. of Short-Term Rectifications completed	No. of Long-Term Rectifications completed
Andaman	4	2	2
Andhra Pradesh	1202	768	338
Arunachal Pradesh	9	9	4
Assam	236	236	67
Bihar	355	242	56
Chandigarh	7	7	2
Chhattisgarh	257	257	200
Delhi	132	132	129
Goa	47	40	14
Gujarat (Including Daman & Diu)	374	363	147
Haryana	144	86	44
Himachal Pradesh	226	226	196
J & K	200	140	63
Jharkhand	263	255	91
Karnataka	1217	1048	515
Kerala	692	420	66
Madhya Pradesh	674	555	220

Maharashtra	642	304	169
Manipur	27	14	14
Meghalaya	55	36	20
Mizoram	2	1	1
Nagaland	40	40	39
Odisha	568	560	342
Punjab	911	911	439
Rajasthan	954	867	238
Sikkim	19	16	5
Tamil Nadu (Including Puducherry)	1080	986	359
Telangana	1121	966	288
Tripura	22	21	11
Uttar Pradesh	981	742	349
Uttarakhand	81	80	65
West Bengal	1253	1108	543
